

carry passengers more than double of their approval carrying capacity and commuters have to travel on the foot-boards;

(d) the reasons for not augmenting Delhi Transport Corporation services on these routes and improve its revenue;

(e) whether most of the privately operated buses are unroadworthy and lack in proper upholstery, standing rods, protruding nails and suffer from lot of other deficiencies; and

(f) if so, the check being exercised over these private buses by the DTC on their suitability and fitness for public use?

**THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN):** (a) and (b). DTC allots route to a private bus at the time of its engagement. The route is allotted on the basis of availability of vacancy existing on that route and on the ability of owner to make available buses for operation on that route. No change in the allotment of route has been made since March, 1988 and routes operated by the private operators are continued under the special arrangement since then.

(c) Instances of overcrowding particularly during peak hours have come to the notice. On detection necessary action is taken by the regulatory authority;

(d) Due to the constraints of financial resources it is not possible to augment the fleet of DTC to fully cater to the continuously growing traffic demand. However, within the limits of resources the DTC has been acquiring buses every year.

(e) and (f). The buses are allowed to operate only when they possess the fitness certificate issued by the transport authorities

of the Union Territory. The operations of private buses under DTC are also monitored by DTC independently or jointly with the traffic police. One of the tasks of this checking machinery is to verify the conditions of the buses.

#### **Bridge over Vansadhara near Gunpur In Orissa**

**1643. SHRI GOP NATH GAJAPATHI:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Orissa had submitted a proposal for construction of a bridge over river Vansadhara near Gunpur on Bishan-Cuttack-Gunpur Road in Orissa;

(b) if so, whether the proposal was approved and project implemented; and

(c) if not, when Government propose to approve the proposal?

**THE MINISTER FOR SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN):** (a) and (b). Yes, Sir. The project for construction of bridge over river Vansadhara near Gunpur was approved in 1984 at an estimate cost of Rs. 257.31 lakhs (with central share of Rs. 108.00 lakhs) under the scheme of Central Aid Programme of Loan Assistance for State Roads of Inter-State or Economic Importance and is in progress.

(c) Does not arise.

[*Translation*]

#### **Punishment to Guilty of 1984**

**1644. SHRI GANGA CHARAN LODHI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by Government so far to punish the persons found guilty of 1984 riots; and

(b) the total number of special courts set up by Government in Delhi to deal with riot cases and the progress achieved in this regard?

**THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED):** (a) Delhi Police filed 225 cases in courts against persons involved in 1984 riots. Out of these 107 cases have been decided. 11 of them have ended in conviction.

(b) Three Special Courts have been set up in Delhi which have started functioning

[*English*]

#### **Oilseeds Production**

645. **SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR:** Will the Minister of AGRICULTURE be pleased to state:

(a) the steps taken to increase oilseeds production; and

(b) the year by which the country is expected to achieve self sufficiency in oilseeds?

**THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL):** (a) and (b). Two Centrally sponsored Schemes namely; National Oilseeds Development Project and Oilseeds Production Thrust Project are in operation in 18 Oilseeds growing States to reach towards self sufficiency in oilseeds in the country.

#### **Popularisation of summer Groundnut Cultivation**

1646. **SHRI SRIKNATHA DATTA NARASIMHA RAJA WADIYAR:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have introduced any scheme to popularise summer groundnut cultivation in non-traditional areas;

(b) if so, the States where such centrally sponsored scheme has been introduced,

(c) whether there is a great scope for increasing the areas under summer groundnut production in Karnataka;

(d) if so, the amount of Central assistance sought by Karnataka Government during the last three years, years-wise; and

(e) the assistance provided during the above period?

**THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL):** (a) and (b). Yes, Sir. Two Centrally Sponsored Schemes, namely, National Oilseeds Development Project (NCDP) and Oilseeds Production Thrust Project (OPTP) are in operation in the States of Andhra Pradesh, Bihar, Gujarat, Karnataka, Maharashtra, Orissa, Tamil Nadu and West Bengal to popularise summer groundnut in non-traditions areas of these States.

(c) to (e). Yes, Sir. The total amount including amount for popularising summer groundnut cultivation, released to Karnataka State under NODP and OPTP during the last three years is as follows: